

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 837 of 2020

IN THE MATTER OF:

Maan Aluminium Ltd.

...Appellant

Versus

Nitya Electrocontrols Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. Samaksh Goyal, Advocate

For Respondent: None

O R D E R
(Virtual Mode)

15.12.2020 Notice has been delivered to the Respondent through Speed-Post and also through e-mail. Appearance of the Respondent is awaited. It shall be open to the Respondent to file his Reply Affidavit within two weeks with an advance copy served upon the Learned Counsel for the Appellant who may file Rejoinder thereto within two weeks thereafter.

Post the matter 'For Admission (After Notice)' before the Court No. 2 on **08th January, 2021.**

[Justice Bansi Lal Bhat]
The Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

SC/ gc